



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title: RTI 41bv

Reference No.:-

Date: 03/03/2020

Department wise - the rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions

S.No	Department	Remarks
1	Agency Distribution	1) IRDAI (Appointment of Insurance Agents) Regulations, 2016 https://www.irdai.gov.in/ADMINCMS/cms/frmGeneral_Layout.aspx?page=PageNo2849&flag=1 2) IRDAI (Registration of Corporate Agents) Regulations, 2015 https://www.irdai.gov.in/ADMINCMS/cms/frmGeneral_Layout.aspx?page=PageNo2611&flag=1
2	Vigilance Department	Order on Sensitive Post in IRDAI
3	Surveyors	(i) Regulations on Surveyors are available in the public domain of IRDAI website. (ii) FAQs, User manual, Video demo for facilitating online submission of application are available in the public domain of BAP portal http://www.irdabap.org.in .
4	Actuarial	The Regulation, Rules, Circulars and guidelines can be accessed at https://www.irdai.gov.in/ .
5	Investment	1. IRDAI (Investment) Regulations, 2016 2. Investments - Master Circular
6	Legal	Refer to IRDA Act, 1999; Insurance Act, 1938 and Rules and Regulations framed therein
7	Sectoral Development Department	Circular/Guidelines on <ul style="list-style-type: none">• AML/CFT• Fraud Monitoring Framework
8	Inspection	Insurance Act 1938, Rules, Regulations, Guidelines, circulars etc are the basis for conducting onsite inspections to check for compliance.
9	Non Life	All the circulars/guidelines/ orders issued by the department are disclosed in the public domain www.irdai.gov.in
10	Health	The IRDAI (Health Insurance) Regulations 2016, the Guidelines on

<p>Product filing in Health Insurance Business issued vide circular ref IRDA/HLT/REG/CIR/150/07/2016 dated 29.7.2016 and Guidelines on Standardization in Health Insurance issued vide Circular ref IRDA/HLT/REG/CIR/146/07/2016 dated 29.7.2016. The IRDAI (Third Party Administrators – Health Services) Regulations 2016, IRDAI Circular ref IRDA/TPA/REG/CIR/059/03/2016 dated 28-03-2016. Circulars/Guidelines issued by the Authority from time to time. All the aforesaid Regulations/Guidelines/ Circular are placed in the IRDAI Website at www.irdai.gov.in.</p>